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Title: Statement regarding Government Business during the week commencing Monday the 15th March, 2021.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 15th of March, 2021 will consist of:

Consideration of any items of Government Business carried over from today's order paper: - [it contains (i) Statutory Resolution seeking disapproval of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Ordinance, 2020 (No. 15 of 2020) promulgated by the President of India on 30th December, 2020 and consideration and passing of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021 as passed by Rajya Sabha. (ii) Discussion and voting on Demands for Grants under control of the Ministry of Railways for 2021-22 (iii) Consideration and passing of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2021; and (iv) Discussion and voting on Demands for Grants under the control of the Ministry of Education for 2021-22.]

Discussion and voting on Demands for Grants for 2021-22 of the following Ministries:

- (i) Health and Family Welfare;
- (ii) Road Transport and Highways; and

(iii) Housing and Urban Affairs

Introduction, consideration and passing of the Appropriation Bills relating to:

(i) Demands for Grants for 2021-22

(ii) Supplementary Demands for Grants 2020-21

Guillotining of outstanding Demands for Grants in respect of Union Budget for 2021-22.

Consideration and passing of the Finance Bill, 2021.
